

SL. No.16

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/221/2021
NAME OF THE COMPANY	Rehan Atiq & Vasathi Housing Ltd
NAME OF THE PETITIONER(S)	Investcorp Score Fund
NAME OF THE RESPONDENT(S)	Rehan Atiq & Vasathi Housing Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Ms. Ranjani for the Petitioner.

It is reported that stay in Hon’ble High Court of Telangana has been vacated and a memo to that effect has been filed. **Matter is adjourned to 08.01.2024** for hearing.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)